

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Santosh Kumar Singh  
CCJ cum Addl. Rent Controller  
CIVIL CAUSE LIST DATED 28-09-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>(Urgent Cases)</b>					
<b>Consideration</b>					
1	EX		917/20	ABDUL REHMAN Vs. AFTABUDDIN	
<b>Misc. cases/purpose</b>					
2	RC ARC		928/17	VIDYAWATI Vs. GAUTAM MAHAJAN	<div style="border: 1px solid black; padding: 5px;"> <p>10:30 to 12:30 1st Session</p> <p>2:30-3:30 2nd Session</p> <p>10:30 to 12:30 1st Session</p> <p>2:30</p> <p>10:30 to 12:30 1st Session</p> <p>2:30 to 3:30 2nd Session</p> </div>
3	RC ARC		59/18	MOHINI DEVI Vs. KAMLA SHARMA	
4	RC ARC		817/18	ANJU AGGARWAL Vs. LALIT KUMAR	
5	EX		2255/18	MANOJ KUMAR MITTAL Vs. SOM NATH KHARBANDA	
6	RC ARC		167/19	MOHD. JAMIL Vs. NASEEM BANO	
7	RC ARC		168/19	MOHD. JAMIL Vs. NASEEM BANO	
8	RC ARC		395/19	NATASHA CHONA Vs. HARPRAKASH AND SONS	
9	EX		1597/19	MAYA JAIN Vs. J.K. SYNDICATE	
10	EX		1598/19	MAYA JAIN Vs. INDIA WIRE NETTING FACTORY	
11	CS SCJ		3477/19	ANSHUL GOEL Vs. MOHAMMAD ALAM	
12	CS SCJ		3556/19	BHAGWAN SATISH KUMAR OIL AND GENERAL MILLS Vs. JAI CHAND AND SONS	
13	RC ARC		115/20	NARESH AGGARWAL Vs. SORI LAL AND SONS	
14	RC ARC		204/20	ANIL JAIN Vs. RIYASAT ALI AND SONS	
15	Misc RC ARC		50/20	PRABHU DAYAL DADU PANTHI RAM PURIA TRUST Vs. PREM PRAKASH	
<b>Plaintiff/Petitioner Evidence</b>					
16	RC ARC		108/19	MUKUT BIHARI GUPTA Vs. SUNIL KUMAR AGGARWAL	
17	RC ARC		109/19	MUKUT BIHARI GUPTA Vs. DIMPLE SINGH	
<b>Misc. Arguments</b>					
18	RC ARC		812/18	SMT. MADHVI JAIN Vs. ASHOK KUMAR JAIN	<div style="border: 1px solid black; padding: 5px;"> <p>10:30 to 12:30 1st Session</p> </div>
19	RC ARC		206/19	SUDHA SETHI Vs. ASHOK KUMAR	
20	RC ARC		540/19	MALLO MAL MALHOTRA Vs. GOPAL SHARMA	
<b>Misc./ Arguments</b>					
21	Misc RC ARC		306/19	SOHAN LAL VERMA Vs. MANOJ KUMAR	
<b>Final Arguments</b>					
22	RC ARC	E-774/2014	77509/18	SANTOSH JAIN Vs. RAJ KUMAR MITTAL	
23	RC ARC		887/17	POORAN CHAND SINGHAL Vs. OM PRAKASH	
<b>Order</b>					
24	RC ARC		661/18	RAVI KIRAN JAIN Vs. JAI BHAGWAN SHARMA	<div style="border: 1px solid black; padding: 5px;"> <p>2:30 to 3:30 2nd Session</p> </div>
25	RC ARC		745/18	YOGESH GUPTA Vs. VED PRAKASH	
26	RC ARC		4/19	ARUN DAWAR Vs. RAMA ARORA	
27	Misc RC ARC		281/19	INDIA WIRE NETTING FACTORY Vs. MAYA JAIN	
28	Misc RC ARC		282/19	J.K. SYNDICATE Vs. MAYA JAIN	
<b>Consideration</b>					
29	EX		766/20	ARJAN SINGH Vs. IMPERIAL SHOES CO	
30	RC ARC		290/20	RIHANA BEGUM (Through Attorney) Sh. Muntazir Mehndi Vs. PINKI	
31	EX		916/20	KRISHNA DEVI Vs. SHAKUNTALA DEVI	<div style="border: 1px solid black; padding: 5px;"> <p>10:30 to 12:30 1st Session</p> </div>
32	EX		924/20	SUBHASH CHAND GUPTA Vs. ANIL KUMAR	
33	EX		925/20	AQILA BEGUM Vs. SUBHASH KOTHARI	